

versions) published in Gazette of India dated the 14th April, 1983 together with an explanatory memorandum making certain amendment to Notification No. 252/82-CE dated the 8th November, 1982 regarding effective rate of excise duty on fetns and rags arising out of cotton fabrics, issued under the Central Excise Rules, 1944. [Placed in Library. See No. L.T.—6445/83]

- (2) A copy of the Annual Report (Hindi and English versions) of the Agricultural Refinance and Development Corporation, Bombay, for the year ended the 30th June, 1982 along with Audited Accounts; under sub-section (2) of section 22 of the Agricultural Refinance and Development Corporation Act, 1963. [Placed in Library. See No. L.T.—6446/83]
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Finance for 1983-84. [Placed in Library. See No. L.T.—6447/83]
- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission for 1983-84. [Placed in Library. See No. L.T. 6448/83]
- (5) A copy of the Coinage (Standard Weight and Remedy of the Coins of Twenty Paise of hexagonal shape and Ten paise of eight scallops both containing Magnesium 3.5 to 4 per cent and Aluminium remainder) Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 218 (E) in Gazette of India dated the 25th March, 1983, under sub-section (3) of section 21 of the Coinage Act, 1906. [Placed

in Library. See No. L.T.—6449/83]

Annual Report of and Review on the Working of the Cotton Corporation of India Ltd., Bombay, for 1981-82.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : I beg to lay on the Table :

a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Cotton Corporation of India Limited, Bombay, for the year 1981-82.
- (2) Annual Report of the Cotton Corporation of India Limited, Bombay, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T.—6450/83]

Demands for Grants of Ministry of Education and Culture (Department of Education and Department of Culture) for 1983-84

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P K. YHUNGON) : I beg to lay on the Table :

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Education) for 1983-84. [Placed in Library. See No. L.T. 6451/83]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Culture) for 1983-84. [Placed in Library. See No. L.T.—6452/83]